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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 113/397-398/NCLT/AHM/2016 (New)  
C.P. No. 81/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017**

Name of the Company: Radheshyam Mandwani & Ors.  
V/s.  
Santosh Devcon Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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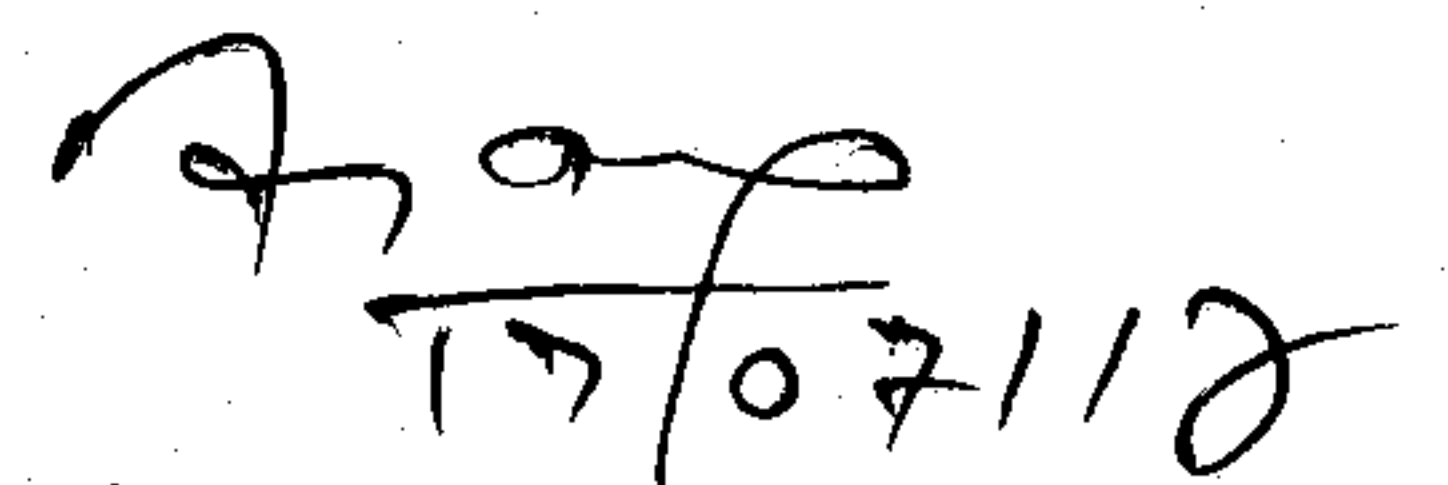
1.

2.

**ORDER**

Hon'ble Member Judicial on other duty.

List the matter on 24.07.2017



**Ajay Kumar Meena  
Assistant Official Liquidator  
Deployed at NCLT, Ahmedabad**

Dated this the 17th day of July, 2017.